

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

STARRED QUESTION NO:18

ANSWERED ON:22.11.2011

FOOD PROCESSING INDUSTRIES

Hamsrajbhai Shri Radadiya Vitthalbhai ;Hussain Shri Syed Shahnawaz

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the total number of food processing industries functioning in the country, State-wise, including Bihar and Gujarat at present;
- (b) the details of products exported by these industries along with the details of foreign exchange earned there from during the last three years and the current year, industry-wise and quantity-wise; and
- (c) the steps taken by the Government to provide financial assistance to these industries in order to enable them to compete in the global market?

Answer

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD PAWAR)

(a) to (c) : A Statement is laid on the Table of the sHouse.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA STARRED QUESTION NO. 18 FOR ANSWER ON 22.11.2011 REGARDING FOOD PROCESSING INDUSTRIES.

As per Annual Survey of Industries there were 26,221 registered food processing units in the country including Bihar and Gujarat in 2007-08. Details are given at Annexure-I

Ministry of Food Processing Industries does not maintain data on products exported by these industries. However, exports of Food Processing related commodities for the last 3 years is as follows:

(Rs. in crores)

2008-09 2009-10 2010-11

49352 50759 63733

Source: Directorate General of Commercial Intelligence & Statistics (DGCI&S)

Ministry of Food Processing Industries under its plan scheme for Technology Upgradation/ Establishment/Modernization of Food Processing Industries extends financial assistance to food processing units in the form of grant-in-aid @ 25% of the cost of plant & machinery and technical civil works subject to maximum of Rs. 50.00 lakhs in general areas and @33.33% subject to a maximum of Rs.75.00 lakhs in difficult areas such as Jammu and Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and North Eastern States, A&N Islands, Lakshadweep and ITDP areas.

Government has formulated and is implementing several Plan Schemes to provide financial assistance for the establishment and modernization of Food processing units, creation of infrastructure, support of R&D, Food Testing Labs, Implementation of Quality Systems such as Hazard Analysis Critical Control Points (HACCP), Human Resource Development besides other promotional measures to encourage development of food processing industries. Moreover, the Government has taken several steps like tax reduction, waiver/reduction of excise duty, reduction of custom duty on specific food items with a view to encourage the growth of Food Processing Industries and make them more competitive in global market.